

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.99/2018
in
OA No.1243/2015**

New Delhi, this the 20th day of September, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. A.K.Bishnoi, Member (A)**

Smt. Darshna
Age 49 years
W/o Dr. Shiv Raj
R/o G-1, NDMC Officers Flats
Aurangzeb Lane, New Delhi – 110 011
Working as Assistant Librarian
Dr. RML Hospital, New Delhi. Petitioner

(By Advocate :Shri Amit Sinha with Shri Sharanya Sinha)

Versus

1. Ms. Preeti Sudan
Secretary
Ministry of Health and Family Welfare
Nirman Bhawan, New Delhi – 110 011.
2. Dr. (Prof.) Jagdish Prasad
Director General Health Services
Ministry of Health & Family Welfare
Nirman Bhawan, New Delhi – 110 011.
3. Dr. A.K.Gadpayle
Medical Superintendent
Dr. Ram Manohar Lohia Hospital
New Delhi – 110 001. Respondents

(By Advocate :Dr. Ch. Shamsuddin Khan)

ORDER (ORAL)

Hon'ble Mr. S.N. Terdal, Member (J)

Counsel for the petitioner submitted that the respondents have complied with the order passed by this Tribunal.

Accordingly, the CP is closed. Notices issued to the respondents are discharged.

(A.K.Bishnoi)
Member (A)

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(S.N. Terdal)
Member (J)